

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB-395(ND)/2017

PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22-12-2017

NAME OF THE COMPANY: Mr Ashok Kanodia Vs. M/s Shiv Priya Cables
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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For the Petitioner:	None			
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For the Respondent:	Mr. Abhimanyu Goel, Advocate			
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ORDER

A request for adjournment is made by the Id. Counsel for the Corporate Debtor.

As none is present on behalf of the Petitioner, adjourned to 8th January, 2018.

—Sd—

(Ina Malhotra)
Member (J)